

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 11.08.2017

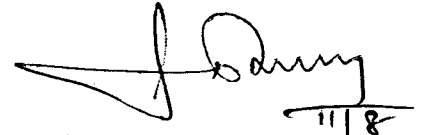
**ORDER NO. 111 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide order no. **137/2016 for CESTAT Chandigarh** to the extent indicated below:-

| COURT  | PERIOD                        | WORK ASSIGNED          |
|--|-------------------------------|------------------------|
| Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri Devender Singh, Member (Technical) | From 04.09.2017 to 15.09.2017 | Division Bench matters |

1. Hon'ble Ms. Archana Wadhwa, Member (J) will also hear Difference of opinion matter at 2.30 p.m., as notified.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

**By Order**

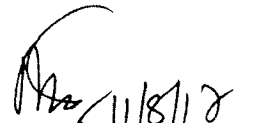


**(A.Mohan Kumar)**

**Registrar**

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**Dy. Registrar**